NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HARISH CHOWDHARY, T.

FOR MIC. T.M. NAIDU & CO.

COUNSEL FOR

RESPONDENTS.

Spend 15-

ADVOCATES.

T.H. VIJAY PRASAD

Practicing Company Secretary

Counsel for the

<u>ORDER</u>

Shri T H Vijay Prasad, PCS representing the petitioner present. Shri T Harish Chowdhary, counsel for respondents present and submitted that a proposal for settlement has been handed over to the other side. PCS representing the petitioner sought time for seeking instructions and filing a reply stating that the petitioner is at Malaysia and is not doing well. Time extended at their request.

Put up on 28.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)